

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

**Court No. 2
CAUSE LIST**

**DATE: 30th October, 2014
Time: 10:30 AM**

**HON'BLE MR JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ORDERS				
1	M.A.No.704/2014 in Appeal No. 78/2014.	Gram Panchayat Salana Jeevan Singh Wala & Ors. Vs. Union of India & Ors.	MS. Vanita Bhargava, Adv. For the Applicant in M.A.No704/2014. Mr. Vishwendra Varma, adv. For R-2. Mr. B.V.Niren & Mr. V.V.Vardhan Advs. For R-3. Mr. Raj Panjwani, Sr. Adv. & Ajay Bhargava Adv. For R-5.	
2.	Original Application No.282/2013 & M.A.No.760 /2013 & M.A.No.39 /2014	Tarun Bharat Chauhan & Anr. Vs. U.O.I. & Ors.	Mr. Nitin Gupta, Mr. Rajanish Mishra Advs. for the Applicant. Ms. Panchajanya Batra Singh, Adv. for R-1. Mr. B.V. Niren, Adv. for R-2. Ms. Savitri Pandey, Adv. for R-3, 6, 7 & 8. Mr. Sudhir Kulshreshtha, Adv. for R-4. Mr. D. K. Dhayani, Adv. for R-5. Mr. Gaurav Dhingra, Adv. For R-9.	
FOR ADMISSION				
3.	Appeal No. 81/2014 & M.A.No.712/2014.	Sh. Rajesh Kr. Garg Vs. Delhi Pollution Control Committee.	Mr. Pawanjit S. Bindra, Adv. For the Appellant.	
AFTER NOTICE				
4.	Original Application No.181/2014.	Virendra Kumar Vs. Superintending Engineer, H.P. State Electricity Board Ltd., Saproon Solan & Ors.	Mr. Virendra Kumar Applicant in Person. Mr. Suryanarayan Singh & Mr. Mukul Singh, Advs. For R-2.	
5.	Original Application No.182/2014.	Sanjay Hindwan Vs. State of H.P.Ors.	Mr. Sanjay Hindwan, Applicant in Person. Mr. Suryanarayan Singh & Mr. Mukul Singh, Advs. For R-2.	
6.	Original Application No.188/2014.	Toxics Links Vs. U.O.I & Ors	Mr. Ritwick Dutta & Rahul Choudhary, Advs. For the Applicant. Mr. Vivek Chib & Mr. Kaushal Gupta, Advs. For R-1.	

FOR COMPLETION OF PLEADINGS				
7.	Appeal No. 19 / 2013 & M.A.No.72/2013 , & M.A.No.171/2014.	Bahadur Singh Rawat & Ors. Vs. U.O.I & Ors.	Ms. Preeta Dhar and Ms. Pallavi Talware, Advs. For Appellant. Mr. Vivek Chib & Mr. Asif Ahmed, Advs. for R- 1. Mr. Mukesh Verma, Adv. for R-2. Mr. V.K. Anand, Adv. & Mr. Prithu Garg, Adv. for R-4.	
FOR HEARING				
8.	Original Application No. 283/2013 & M. A. No. 756/2013 & M. A. No. 1057/2013.	R.N.T. Plantations Ltd. V/s. Union of India & Ors.	Mr.Raj Panjwani, Sr. Adv. & Amit Agarwal, Adv. for the Applicant. Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Pinaki Mishra, Sr. Adv. & Ms. Pinky Anand, Sr. Adv., For R-2. Mr. Shuvodeep Roy, Adv. for R-3.	

For order, cause list and other information please visit our website: www.greentribunal.gov.in

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH

FARIDKOT HOUSE, NEW DELHI

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CAUSE LIST

DATE: 30th October, 2014

Time: 02:00 PM

HON'BLE MR JUSTICE DR. P. Jyothimani

JUDICIAL MEMBER

HON'BLE DR. G. K. Pandey

EXPERT MEMBER

HON'BLE MR. Bikram Singh Sajwan

EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ORDERS				
1.	Original Application No. 112/2013 & M.A.No.611/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s H.L. Nathurmali & Ors.	Mr. S.M. Walawaikar & Naveen Kumar, Advs. For the Applicant. Mr. Sudeep Dey, Adv. For R-1. Mr. Siddharth Bhatnagar and Mr. Rahul Arya, Advs. For R-2. Mr. Siddhartha Bhatnagar & Mr. Rahul Arya, Advs. For R-4. Mr. K.Bhute, Adv. For the Applicant in M.A.No.611/2014. Mr. Vikas Malhotra and Mr. M.P. Sahay, Advs. For MoEF	
FOR HEARING				
2.	Original Application No. 51/2012 & M.A.No.270/2014 & M.A.No.517/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Prafulla R. Hede & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. B.V. Gadnis, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	

3.	Original Application No. 52/2012 & M.A.No.512/2013 & M.A.NO.717/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Dempo Mining Corp. Pvt. Ltd. & Ors.	Mr. R.S. Rathi, Adv. for Applicant	
4.	Original Application No. 54/2012 & M.A.No.528/2013 & M.A.No.520/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Chowgule Co. Ltd. & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. Sumit Goel, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
5	Original Application No. 55/2012 & M.A.No.518/2013 & M.A.NO.729/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Sesa Goa Ltd. & Ors.	Mr. R.S. Rathi, Adv. for Applicant	
6	Original Application No. 57/2012 & M.A.No.514/2013 & M.A.No.519/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. R.S. Rathi, Adv. for Applicant	
7	Original Application No. 58/2012 M.A.No.532/2013 , M.A No.597/2013 & M.A.NO.739/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Bandekar Bros. Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. Avneesh Garg, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
8	Original Application No. 68/2012 & M.A.No.516/2013 & M.A.NO.741/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Sociedade Timblo Irmaos LTDA & Ors.	Mr. Rook Ray, Adv. for Applicant	
9	Original Application No. 71/2012 & M.A.No.517/2013 & M.A.NO.719/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Sesa Goa Ltd. & Ors.	Mr. Rook Ray, Adv. for Applicant	
10	Original Application No. 112/2012 & M.A.No.510/2013 & M.A.NO.726/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Sh. Rajaram Poiguinkar & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Anuj Sarma, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
11	Original Application No. 113/2012 & M.A.NO.732/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Sociedade Timblo Irmaos Ltda & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. Nitin Sardessai, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
12	Original Application No. 114/2012 & M.A.No.523/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Damodar Mangalji & Co. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Ninad Laud, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	

13	Original Application No. 115/2012 & M.A.No.511/2013 & M.A.NO.723/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Dempo Mining Corp. Pvt. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Ninad Laud, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
14	Original Application No. 116/2012 (M.A.No.531/2013 & M.A No.596/2013)	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Madachem Bhat Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Avneesh Garg, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
15	Original Application No. 117/2012 & M.A.No.521/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Ms. Suresh Raman, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
16	Original Application No. 118/2012 & M.A.No.534/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/S Damodar Mangalji & Co. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Ninad Laud, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
17	Original Application No. 119/2012 & M.A.No.522/2013 & M.A.NO.736/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s V.S. Dempo & Co. Pvt. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Ninad Laud, Adv. For R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
18	Original Application No. 120/2012	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Sova & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. V. Shyamohan, Adv. for R - 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
19	Original Application No. 121/2012	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Marzook & Cadar Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. V. Shyamohan, Adv. for R - 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
20	Original Application No. 122/2012 & M.A.No.525/2013.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Damodar Mangalji & Co. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Ninad Laud, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
21	Original Application No. 123/2012 & M.A.No.535/2013 & M.A.NO.738/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Dempo Mining Corp. Pvt. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Ninad Laud, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
22	Original Application No. 124/2012 & M.A.No.533/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Anuj Sarma, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	

23	Original Application No. 125/2012 & M.A.No.513/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Chowgule Co. Ltd. & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. Sumit Goel, Adv. for R - 1 Mr. Pawan Kumar Bansal, Adv. for R - 2
24	Original Application No. 126/2012	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Mr Cipriano De Souza & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. Kuriakose Varghese along with Mr. Abir Phukan, Adv. for R - 1 Mr. Pawan Kumar Bansal, Adv. for R - 2 Ms. Neelam Rathore, Adv. for R - 3
25	Original Application No. 127/2012	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Shantilal Khushaldas & Bros. Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. Kuriakose Varghese along with Mr. Abir Phukan, Adv. for R - 1 Mr. Pawan Kumar Bansal, Adv. for R - 2 Ms. Neelam Rathore, Adv. for R - 3
26	Original Application No. 128/2012 & M.A.No.515/2013 & M.A.NO.718/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s V.S. Dempo & Co. Pvt. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Ninad Laud, Adv. for R - 1 Mr. Pawan Kumar Bansal, Adv. for R - 2
27	Original Application No. 129/2012	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Sh. Ramacant Velingkar & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. Pawan Kumar Bansal, Adv. for R - 2 Ms. Neelam Rathore, Adv. for R - 3
28	Original Application No. 130/2012 & M.A.No.520/2013 & M.A.NO.722/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Sesa Goa Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Ninad Laud, Adv. for R - 1. Mr. Pawan Kumar Bansal, Adv. for R - 2
29	Original Application No. 131/2012 & M.A.No.529/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Chowgule Co. Ltd. & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. Sumit Goel, Adv. for R - 1 Mr. Pawan Kumar Bansal, Adv. for R - 2
30	Original Application No. 132/2012 & M.A.No.524/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Chowgule & Co. Ltd. & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. Sumit Goel, Adv. for R - 1 Mr. Pawan Kumar Bansal, Adv. for R - 2
31	Original Application No. 133/2012 & M.A.No.536/2013 & M.A.NO.740/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Sesa Goa Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Ninad Laud, Adv. for R - 1 Mr. Pawan Kumar Bansal, Adv. for R - 2
32	Original Application No. 134/2012 & M.A.No.527/2013 & M.A.NO.721/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Dempo Mining Corp.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Ninad Laud, Adv. for R - 1 Mr. Pawan Kumar Bansal, Adv. for

		Pvt. Ltd. & Ors.	R - 2	
33	Original Application No. 135/2012 & M.A.No.526/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Badruddin Hussainbhai Mavani & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Ms. Suresh Raman, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
34	Original Application No. 136/2012 & M.A.No.509/2013 & M.A.NO.724/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Sesa Goa Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Ninad Laud, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
35	Original Application No. 137/2012 & M.A.No.519/2013 & M.A.NO.735/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Dempo Mining Corp. Pvt. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Ninad Laud, Adv. for R – 1	
36	Original Application No. 61/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Sh. Vincent Fernandes & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
37	Original Application No. 62/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Smt. Shakuntala Bai M. Rege & Ors	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Dileep Poolakkot, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R – 3	
38	Original Application No. 63/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs M/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Dileep Poolakkot, Adv. for R- 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
39	Original Application No. 64/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Sh. Zacarias Antao & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
40	Original Application No. 65/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs M/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Dileep Poolakkot, Adv. for R- 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R- 3	
41	Original Application No. 66/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs M/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Dileep Poolakkot, Adv. For R- 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R- 3	

42	Original Application No. 67/2013 & M.A.NO.733/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs M/s Panduronga Timblo Industries Ltd. & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant	
43	Original Application No. 68/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Sh. Mahabaleshwar Garco Industries Ltd. & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Pawan Kumar Bansal, Adv. for R-2 Ms. Neelam Rathore, Adv. for R - 3	
44	Original Application No. 69/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Smt. Amalia Rodrigues Fiquereido & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
45	Original Application No. 70/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs M/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Dileep Poolakkot, Adv. for R- 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
46	Original Application No. 71/2013 & M.A.No.530/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs M/s Cosme Costa & Sons & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant.	
47	Original Application No. 72/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs M/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Dileep Poolakkot, Adv. for R- 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
48	Original Application No. 73/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs M/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Dileep Poolakkot, Adv. for R-1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
49	Original Application No. 74/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs M/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Dileep Poolakkot, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
50	Original Application No. 75/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Sh. Shaikh Mohammad Issac & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
51	Original Application No. 76/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Smt. Ahilabai Sardesai Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Dileep Poolakkot, Adv. for R –1 Mr. Pawan Kumar Bansal, Adv. for R – 2	

			Ms. Neelam Rathore, Adv. for R - 3	
52	Original Application No. 77/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Sh. Voicunta Canecar & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
53	Original Application No. 78/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Sh. Haider Kassim Khan & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
54	Original Application No. 133/2013 & M.A.NO.743/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Gangadhar Narsingdas Agarwal & Ors.	Mr. Rook Ray, Adv. for Applicant	
55	Original Application No. 134/2013 & M.A.NO.714/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Sociedade Timblo Irmaos Ltd. & Ors.	Mr. Rook Ray, Adv. for Applicant	
56	Original Application No. 192/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s V. D. Chowgule & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
57	Original Application No. 193/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. Smt. Kunda R. Gharse & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
58	Original Application No. 194/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. Smt. Kunda R. Gharse & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
59	Original Application No. 195/2013 & M.A.NO.744/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s M.S. Talaulicar & Sons Pvt. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
60	Original Application No. 196/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Hiru Bombo Gauns & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	

61	Original Application No. 197/2013 & M.A.No.516/2014 & M.A.No.518/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s V. S. Dempo & Co. Pvt. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
62	Original Application No.198/2013 & M.A.No.518/2014 & M.A.NO.725/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. Sh. N.S. Narvekar & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
63	Original Application No. 199/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s V. D. Chowgule & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
64	Original Application No. 200/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s V. D. Chowgule & Ors	Mr. Krishnandanda T. Bhute, Adv for Applicant	
65	Original Application No. 201/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s V. G. Quenim & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
66	Original Application No. 202/2013 & M.A.NO.713/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. Smt. Geetabala M. Parulekar & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
67	Original Application No. 203/2013 & M.A.No.683/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Mineira Nacional Limitada & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
68	Original Application No. 204/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Chowgule & Co. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
69	Original Application No. 205/2013 & M.A.No.515/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. R. S. Shetye & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
70	Original Application No. 206/2013 & M.A.NO.728/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Soceidade Timblo Irmaos Ltda & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
71	Original Application No. 207/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Panduronga Timblo Industries & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	

72	Original Application No. 208/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Chowgule & Co. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
73	Original Application No. 209/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Manual Dacosta & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
74	Original Application No. 210/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Chowgule & Co. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
75	Original Application No. 211/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Chowgule & Co. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
76	Original Application No. 212/2013 & M.A.NO.742/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Lithoferrao & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
77	Original Application No. 213/2013 & M.A.NO.731/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Hiralal Khodidas & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
78	Original Application No. 214/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Chowgule & Co. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
79	Original Application No. 215/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Chowgule & Co. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
80	Original Application No. 216/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s A.V.S. Velingkar & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
81	Original Application No. 217/2013 & M.A.NO.715/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Timblo Pvt. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	

82	Original Application No. 218/2013 & M.A.NO.746/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Zarpacar & Parcar & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
83	Original Application No. 219/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. Shri Ashok P. Kudchadkar & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
84	Original Application No. 220/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Chowgule & Co. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
85	Original Application No. 221/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Raghuvir Sinai Gharse & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
86	Original Application No. 222/2013 & M.A.NO.720/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Noor Mohammad Abdul Karim & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
87	Original Application No. 223/2013 & M.A.NO.716/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. Sh. N.S. Narvekar & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
88	Original Application No. 224/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Chowgule & Co. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
89	Original Application No. 225/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Panduronga Timblo Industries & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
90	Original Application No. 226/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. Shri Ashok P. Kudchadkar & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
91	Original Application No. 227/2013 & M.A.NO.727/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. Smt. Kunda R. Gharse & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	

92	Original Application No. 231/2013 & M.A.NO.737/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s V.S. Dempo & Co. Pvt. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
93	Original Application No. 232/2013 & M.A.NO.745/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Sociedade Timblo Irmaos Ltda & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
94	Original Application No. 233/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s V.S. Dempo & Co. Pvt. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
95	Original Application No. 234/2013 & M.A.NO.734/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s V.S. Dempo & Co. Pvt. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
96	Original Application No. 235/2013 & M.A.NO.730/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s V.S. Dempo & Co. Pvt. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	

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